

VIDEO CONFERENCING
District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 17-10-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Judgement / order</u>					
1.	CS DJ	272/2015 14126/2016	RICKIE KHOSLA	Vs	M/S LOH VANIZYA UDYOG PVT. LTD. (DDA)